

High level of lead in AYUSH medicines

968. PROF. M. V. RAJEEV GOWDA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Ministry is aware that many Siddha and Ayurvedic tonics have been detected with high levels of lead in the past;
- (b) whether there are any regulations for Over The Counter (OTC) AYUSH medicines;
- (c) whether India adheres to the Good Manufacturing Practices for herbal medicines as prescribed by WHO; and
- (d) if so, details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Ministry of AYUSH is aware of the use of heavy metals including lead in the manufacturing of Siddha and Ayurvedic products. In the past, a few cases of presence of elevated levels of lead in such products have been reported. However, no specific complaints about lead detection in Siddha and Ayurvedic tonics were received in the Ministry of AYUSH in the recent past.

(b) Specific regulatory provisions for Over The Counter (OTC) AYUSH medicines are not prescribed in the Drugs & Cosmetics Act, 1940 and Rules thereunder. Rule 161(2) of the Drugs & Cosmetics Rules, 1945 however provides for mention of a caution on the label for medicines made up of schedule E(1) ingredients to be taken under medical supervision.

(c) and (d) Compliance to Good Manufacturing Practices (GMP) as prescribed in Schedule 'T' of the Drugs & Cosmetics Rules, 1945 is mandatory for the manufacturing of Ayurvedic, Siddha and Unani medicines in the country. In addition, voluntary Certification system in accordance with the WHO-Good Manufacturing Practices for herbal medicines is in place for grant of certification to Ayurvedic, Siddha and Unani medicines under certification mechanism of Pharmaceutical Products (COPP). This scheme is implemented under the aegis of Drugs Controller General (India) in Central Drug Standard Control Organization (CDSCO). Application for grant of COPP is processed in CDSCO whereby

joint inspection of the manufacturing premises and the products is done by the representatives of CDSCO, Ministry of AYUSH and the concerned State Licensing Authority. So far eight Ayurvedic companies have obtained this certification for their products.

Opening of AYUSH university in Rajasthan

†969. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government has made any provision in the budget of 2016-17 to open any university or any hospital on the lines of AIIMS in Rajasthan in order to promote medical systems coming under the Ministry of AYUSH, if so, the details thereof, if not, the reasons therefor; and

(b) the amount earmarked by the Ministry of AYUSH for Rajasthan for medical purposes in 2016-17 and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Under Centrally Sponsored Scheme of National AYUSH Mission (NAM) an amount of ₹ 4152.50 lakhs including State Share has been earmarked for 2016-17 by the Ministry of AYUSH for Rajasthan for components of AYUSH services, AYUSH Education Institutions, Quality Control of Ayurveda, Siddha, Unani and Homoeopathy (ASUSH) Drugs and Medicinal Plants, which has to be spent by the State as per Scheme guidelines in order of their priorities. Accordingly, at present there is no provision in the Budget of 2016-17 of Ministry of AYUSH for opening of University or Hospital on the lines of AIIMS in Rajasthan.

Schemes for conservation and commercialisation of medicinal plants

970. SHRI KIRANMAY NANDA:

SHRI K. C. TYAGI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the details of schemes being implemented by Government for identification,

†Original notice of the question was received in Hindi.